

F.No.275/02/2022-CX.8A  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes & Customs)  
Legal Cell  
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'C' Wing, 5<sup>th</sup> Floor, HUDCO-VISHALA Building  
Bhikaji Cama Place, R.K. Puram,  
New Delhi, Dated 18.02.2022

To,

1. All Principal Chief Commissioners/ Chief Commissioners of Customs
2. All Principal Chief Commissioners/ Chief Commissioners of Central Tax & Customs
3. <webmaster.cbec@icegate.gov.in>

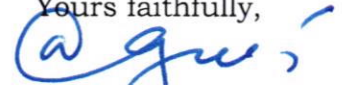
Sir/ Madam,

**Sub.: Order of the Hon'ble High Court of Gujarat dated 27th January, 2022 in Special Civil Application No(R). 1622 of 2022 filed by Qrex Flex Pvt Limited regarding ADD on PVC flex films, originating or imported from China-reg.**

The undersigned has been directed to refer to the order dated 27.01.2022 (*copy enclosed*) in the R/Special Civil Application No. 1622 of 2022 by Hon'ble High Court of Gujarat for information and necessary action, in accordance with law.

Encl: As above

Yours faithfully,



(Anish Gupta)

OSD (Legal)

Tel.: 011-26162152

Copy to

1. Pr. Director General, Directorate General of Systems & Data Management, CBIC, New Delhi
2. Joint Secretary, TRU-I, CBIC, Department of Revenue, New Delhi for information.